

[Mr. Speaker]

mittee. There has been one meeting. There will be another. After that, it will come to the House.

SHRI KRISHNA CHANDRA HALDER: No announcement has been made in this House so far.

MR. SPEAKER: There is no need for announcement.

11.56 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS FOR 1974-75 OF MADRAS PORT TRUST AND BOMBAY PORT TRUST AND NOTIFICATION UNDER MERCHANT SHIPPING ACT, 1958

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Madras Port Trust for the year 1974-75 and the Audit Report thereon.

(ii) Annual Accounts of the Bombay Port Trust for the year 1974-75 and the Audit Report thereon [Placed in Library. See No. LT-11133/76].

(2) A copy of Notification No. G.S.R. 784 (Hindi and English versions) published in Gazette of India dated the 5th June, 1976 containing corrigendum to Notification No. G.S.R. 646 published in Gazette of India dated the 8th May, 1976, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-11134/76].

CERTIFIED ACCOUNTS OF POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1974-75 AND OF AIR INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI FOR 1973-74.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1974-75 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT-11135/76].

(2) A copy of the Certified Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1973-74, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-11136/76].

REPORT OF COMMITTEE ON THE STATUS OF WOMEN IN INDIA AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table—

(1) A copy of the Report of the Committee on the Status of Women in India (Hindi version)

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the report earlier along with the English version. [Placed in Library. See No. LT-11137/76].